

by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The information is being collected and will be laid on the Table of the House to the extent possible.

Withdrawal of 'Mail' Coaches from frontier Mail

3477. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Administration has decided to withdraw the 'Mail' coaches attached with Frontier Mail between Delhi and Bombay and attach them to Janata Express w.e.f. August, 1989.

(b) if so, whether the withdrawal would result in heavy delay in the delivery of 'DAK' leading to inconvenience to the people;

(c) if so, the reasons for taking this step?

(d) whether the Railway Administration would ensure the continuance of the status quo (as on 27.7.89) in the interest of the people and the likely date by which the new proposal would be withdrawn;

(e) whether the Railways have any coordination with the Department of Posts before initiating such proposals and if so, the nature thereof; and

(f) if not, the reasons for this unilateral decision on the part of the Railways?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (d). Do not arise.

(e) Yes, Sir, through correspondence

(f) Does not arise.

Central Excise Rebate to Deep Sea Fishing Industry

3478. SHRI DAULATSINHJI JADEJA : Will the Minister of FINANCE be pleased to state:

(a) the amount of central excise rebate given to deep sea fishing industry in the last 3 financial years;

(b) whether any study has been done of the potential export loss due to recent cancellation of this rebate; and

(c) if not, the steps being taken to make a study of such losses?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K.PANJA): (a) The total amount availed of by the deep sea fishing industry by way of excise duty concession during 1986-87 to 1988-89 is as follows:

Year	Amount (Rs. in lakhs)
1986-87	15.09
1987-88	16.62
1988-89	32.08

(b) and (c). No such study has been made. The earnings from export of marine products have been increasing. However, this increase can not be directly related to the availment of concession in excise duty by deep sea fishing industry.